



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 06<sup>th</sup> Nov. 2024

**NOTICE**

Please take notice that the following matters listed in the Cause List of Chennai Bench on 06.11.2024 will not be taken up. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd.	Mr. Thriyambak J Kannan	Mr. Pradyumna L Narasimha For Caveator
2.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal
3.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
4.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr.Y Suryanarayana

By the order of Hon'ble Member (Judicial)

Chennai Bench

